

**Central Administrative Tribunal
Principal Bench**

OA-4332/2013

New Delhi, this the 06th day of April, 2018

Hon'ble Mr. Uday Kumar Varma, Member (A)

Bishamber Singh,
S/o late Shri Gopi Chand,
Postman, Head Office,
Badot, District Meerut,
Residential Address:
Vill. & PO, Kishan Pur,
Baral, District, Bhagpat, UP.

... Applicant

(None present)

Versus

1. Union of India through
Secretary Ministry of Communication,
And IT, Department of Posts Dak,
Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General,
UP Circle Luknow.
3. The Incharge/Director, Post and Telegraph
Regional Office, Bareily (UP).
4. The Senior Supdt. Of Post Office,
Meerut Division, Meerut.
5. The Postmaster,
HO, Badot, HO Meerut.

... Respondents

(through Sh. Subhash Gosain with Sh. Trilok Singh)

ORDER (ORAL)

None for the applicant even on second call.

2. So was the situation on 21.12.2017. In between also, on 08.03.2018, counsel for the applicant had submitted that he needs instructions from the applicant and sought adjournment. From the conduct of the applicant, it seems that he has lost interest in pursuing this matter any further. Therefore, it

seems appropriate that the matter be dismissed in default and for want of prosecution.

**(Uday Kumar Varma)
Member (A)**

/ns/